



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 21st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
24	WP(C)/4162/2022 FIXED, WITH WP(C)/4695/2021(D/O), WITH WP(C)/4589/2019(D/O), WITH WP(C)/8475/2019(D/O)	MD. SADIQUE AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	MR. K R PATGIRI (r-7) MS CHITRALEKHA DAS (r-7) MS. U HAZARIKA (r-7) SC, SEC. EDU. SC, FINANCE
ORDERS				
25	WP(C)/3698/2023 B/O	RANJIT KR KAKOTY Versus THE UNION OF INDIA AND 5 ORS	MR. B PURKAYASTHA MR. B ZAMAN	MR. A L MANDAL MD A A HUSSAIN (R-2 TO 5) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA****COURT NO: 4****[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
10	WP(C)/4404/2023 FIXED	ANIL KALITA Versus THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	SC, PWD ROAD
11	WP(C)/5573/2023 B/O	MOTI SINGH Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR	SC, GMC
<u>ADMISSION</u>				
12	WP(C)/5376/2022 FIXED	JAHIDUL ISLAM AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	SC, ELEM. EDU MR B GOGOI, SC, SCERT (R-4 & 5)
13	WP(C)/174/2023 B/O	MAMATAZ BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A RAHMAN	SC, SOCIAL WELFARE
<u>ORDERS</u>				
14	WP(C)/291/2023 PART-HEARD, FIXED	RITA PAUL BANIK Versus THE STATE OF ASSAM AND 7 ORS	MR. A H M R CHOUDHURY	GA, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
12	WP(C)/4953/2023 FIXED	MAJIBAR RAHMAN AND 87 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM SC, REVENUE SC, FOREST SC, BTC
ADMISSION				
13	WP(C)/4031/2023 FIXED	M/S NABA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. S ALIM	GA, ASSAM
14	WP(C)/5013/2023 FIXED	NIBARAN KALITA Versus THE STATE OF ASSAM AND 30 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY	MR S DUTTA (r-10,1- -19,21-23,27,28) GA, ASSAM MR. B CHOUDHURY (R-6) MR. R BORPUJARI (r- 7,8,11,20,30) MR. B GOGOI (r- 7,8,11,20,30) MR P NAYAK (r- 7,8,11,20,30) MS S MOCHAHARI (r- 10,12-19,21-23,27,28) MR. S DUTTA (r-10,1- -19,21-23,27,28) MS P DAS (r-7,8,11,20,30) MR A CHALIHA (r- 7,8,11,20,30) MS. RUKMINI BARUA (r- 7,8,11,20,30) MS. PADMINI BARUA (r- 7,8,11,20,30)

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA****COURT NO: 6****[CIVIL BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
29 WP(C)/5274/2023 B/O	JEBIN SULTANA Versus THE STATE OF ASSAM AND 7 ORS	MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
<u>MOTION</u>			
30 WP(C)/5584/2023 CAVT. NO.09352/023, B/O	MAZID ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	MR. S HAZARIKA (FOR CAVEATOR) SC, SEC. EDU.
<u>ORDER (IMPLEADMENT OF PARTY)</u>			
31 I.A.(Civil)/2874/2023 B/O in WP(C)/2042/2023 WITH WP(C)/2042/2023	NAZRUL ISLAM Versus MD. SADIQUE ANUWAR, MD. SADIQUE ANUWAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. M A SHEIKH SC, SEC. EDU.
WITH I.A.(Civil)/2875/2023 in WP(C)/2042/2023	NAZRUL ISLAM Versus MD. SADIQUE ANUWAR	MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR	MR. M A SHEIKH
<u>ADMISSION</u>			
32 WP(C)/5914/2022 FIXED	SHANTANU KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY (r- 4,5) SC, SEC. EDU.
WITH I.A.(Civil)/3270/2022 in WP(C)/5914/2022	KRISHNA GOWALA Versus SHANTANU KUMAR DAS	MR. P K ROY MR. S K CHAKRABORTY	MRS. P GOSWAMI
33 WP(C)/2117/2023 B/O	SMTI. ANOWARA BEGUM AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MD. S ALOM MR. M S ALAM MR S J SHAMIM	SC, ELEM. EDU SC, BTC SC, SSA SC, FINANCE

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
52	Crl.Pet./781/2021 WITH LCR 1 FILE, B/O	AKASH PRATIOM KEOT AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH	PP, ASSAM
BAIL HEARING (BA)				
53	Bail Appln./2491/2023 WITH OFFICE NOTE, FIXED	JIAUR RAHMAN @ JIAUR RAHMAN Versus THE UNION OF INDIA	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	MR. S C KEYAL SC, CUSTOMS
54	Bail Appln./3284/2023 FIXED	MD. RAMIJUDDIN Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY MR. S KAR	PP, ASSAM
BAIL HEARING				
55	AB/2869/2023 WITH OFFICE NOTE, B/O	SIRAJ ALI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
ORDERS				
56	I.A.(Crl.)/895/2023 (CONNECTED WITH ITEM NO. 19 IN THE DAILY CAUSE LIST), B/O in Bail Appln./2598/2023	BIJU DAS Versus THE STATE OF ASSAM,	MR. D K BAIDYA	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
20	CRP/156/2019 (AT 2:00 PM), WITH LCR	SMT. PADUMI DEORI AND ANR. Versus SHANTANU SARMAH BORUAH	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. Y S MANNAN MS N DEKARAJA FOR CAVEATOR
TOP OF THE LIST				
21	MFA/235/2010 (HEARING), WITH LCR, FIXED	NATIONAL INSURANCE CO.LTD. Versus MD.ABDUL RAFIQUE and ANR	MR.B C DAS MISS.S ROY	
22	MFA/266/2010 (HEARING), WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. Versus MD. SAFIUR RAHMAN and ORS	MR.S SAIKIA MRS. S ROY MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN MS. I DAS	MR.S K SINGHA MR. A SAYED MR. S K TALUKDAR MR. H A KHAN
	WITH MC/3816/2010 in MFA/266/2010	NATIONAL INSURANCE CO. LTD. Versus MD. SOFIOR RAHMAN and ORS	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN	MR.S K SINGHA
HEARING				
23	MACApp./657/2017 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. R ISLAM (R1-R3) MR. A S CHOUDHURY (R1-R3)
	WITH I.A.(Civil)/4276/2017 in MACApp./657/2017	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
5 WP(C)/5553/2023 FIXED	ZAKIR HUSSAIN AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	SC, P AND R.D. GA, ASSAM SC, REVENUE
<u>ADMISSION</u>			
6 WP(C)/7442/2022 PART-HEARD, FIXED	GHANA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	MR. T J MAHANTA (R6) GA, ASSAM MS A DAS (R6) MS. P BHATTACHARYA (R6) MR P SHARMA, SC, AFDC MR. A BORUA (R6) SC, FISHERY
<u>HEARING</u>			
7 WP(C)/266/2012 PART-HEARD, FIXED	SMTI. PURNIMA DAS Versus THE UNION OF INDIA and ORS	MR. M BISWAS MR. M BASUMATARY	MR. A K SARKAR DR. B N GOGOI (SC, NF RLY)
WITH 8 WP(C)/6103/2012	M/S. M.K.DHIROOMAL ASSOCIATES JV Versus UNION OF INDIA and 6 ORS.	MR. M BISWAS MR. J ROY MR. S DUTTA MR. M BASUMATARY	MS. B DEVI MR. A K SARKAR MR. B K DAS (Addl.SC,Rly.) DR. B N GOGOI (SC, NF RLY) MS. M PHUKAN MS. R R BORAH MR. H P NEOG SC, BTC

LEAVE NOTE OF ADVOCATES FOR 21/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Thursday, 21st September 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

23	I.A.(Civil)/2879/2023 B/O in CRP(IO)/291/2023 WITH CRP(IO)/291/2023	RUPAM BORDOLOI Versus SUPER INFRATECH PVT LTD,	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	
		RUPAM BORDOLOI Versus SUPER INFRATECH PVT LTD	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR. P BORDOLOI	

HEARING

24	RSA/28/2021 WITH LCR, FIXED	MINARA BEGUM LASKAR @ MINARA BEGUM AND 4 ORS Versus RAJIA BEGUM AND 4 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. M A CHOUDHURY	MR. A M BARBHUIYA (R- 1,2,3) MR F Z MAZUMDER (R- 1,2,4,5) MS A BEGUM (R-1,2,3)
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
46 AB/3228/2023 FIXED	ANJALI SUTRADHAR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/09/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
25	I.A.(Civil)/321/2023 FIXED in WP(C)/3749/2018	S.S. ROAD HAWKERS ASSOCIATION Versus THE STATE OF ASSAM 10 ORS	MR. A SARMA	GA, ASSAM SC, GDD SC, G M D A SC, GMC
	WITH WP(C)/3749/2018	S.S. ROAD HAWKERS ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS.	MR. A SARMA MR M K ROY	GA, ASSAM MR H GUPTA (R11) SC, GMC SC, G M D A ASSTT.S.G.I. SC, GDD
26	WITH WP(C)/1458/2018	S. S. ROAD HAWKERS ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. C S SARKAR MR M K ROY	GA, ASSAM MR. M J BARUAH (R-9, 10 & 11) MR H GUPTA (R8) SC, GMC ASSTT.S.G.I. SC, GDD SC, G M D A
27	WITH WP(C)/1833/2018	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 2 ORS Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. M J BARUAH	SC, GMC
	WITH I.A.(Civil)/1834/2021 in WP(C)/1833/2018	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 2 ORS Versus GAUHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. M J BARUAH	SC, GMC
HEARING				
28	WP(C)/6736/2013 TOP OF THE LIST, FIXED	SUFAL KUMAR DUTT and ANR Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 2 ORS	MR.M K CHOUDHURY MR.A PARVEZ MR.A BARKATAKI MR.M K DAS MR.U PATGIRI	SC, G M D A SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
45	Crl.A./195/2011	IMRAN ISLAM BORA Versus THE STATE OF ASSAM,	MR.P J SAIKIA MR.A K GUPTA MR.K BARUAH MR. P BORDOLOI	MR. D DAS(ADDL.PP, ASSAM)
46	Crl.A./31/2012	KAMAL BARUAH Versus THE STATE OF ASSAM	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY MRS.N BHARALI	MR. D DAS(ADDL.PP, ASSAM)
MOTION (BA)				
47	Bail Appln./3383/2023 B/O	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
MOTION				
48	AB/3281/2023 B/O	SATRUGHANA SASONI @ AMAN SASONI Versus THE STATE OF ASSAM	MR. N J DUTTA MR A K AHMED	PP, ASSAM
BAIL HEARING				
49	AB/2316/2023 FIXED	RAJU ALI @ AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR B HAQUE MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
50	AB/2680/2023 FIXED	HITESH BAISHYA @ PRANAY BAISHYA Versus THE STATE OF ASSAM	MR S H SIKDAR	MR. B K MAHAJAN MR. A CHAUDHURY MR. R K MAHATO MR. N MAHAJAN PP, ASSAM

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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE L.S. JAMIR AND HER LADYSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
23	Bail Appln./3363/2023 B/O	ROFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
24	Bail Appln./3386/2023 B/O	MD ARIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM

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